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WEST BENGAL MUNICIPAL EMPLOYEES (COMPULSORY RETIREMENT) REPEALING ACT, 1978

9 of 1978

[28th March, 1978]

CONTENTS

- 1. Short title and commencement
- 2. Repeal of West Ben., Act 2 of 1976
- 3. <u>Repeal</u>

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An Act to repeal the West Bengal Municipal Employees (Compulsory Retirement) Act, 1976. WHEREAS it is considered proper to repeal the West Bengal Municipal Employees (Compulsory Retirement) Act, 1976; It is hereby enacted as follows:

1. Short title and commencement :-

- (1) This Act may be called the West Bengal Municipal Employees (Compulsory Retirement) Repealing Act, 1978.
- (2) It shall be deemed to have come into force on the 23rd day of December. 1977.

2. Repeal of West Ben., Act 2 of 1976 :-

The West Bengal Municipal Employees (Compulsory Retirement) Act, 1976, is hereby repealed.

3. Repeal :-

The West Bengal Municipal Employees (Compulsory Retirement) Repealing Ordinance, 1977, shall stand repealed.